

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.208**  
IB-100(ND)/2022

**IN THE MATTER OF:**

M/s. Avnish Builders and Contractors

.....APPLICANT/PETITIONER

**Vs.**

M/s. VRP Buildtech Pvt Ltd.

....RESPONDENT

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 07.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Advocate Jordan Rohmingthanga

For the Respondent

: Adv. Vaibhav Grover alongwith Adv. Rohan Gupta

**ORDER**

Pleadings are complete.

Let this matter be listed before the Regular Bench on **14.04.2023**.

**-SD-**

**(RAHUL BHATNAGAR)  
MEMBER (TECHNICAL)**

**-SD-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**